

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 198 of 2011 & I.A. No. 307 of 2011

Dated: 11^h January, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

**M/s. Waryam Steel Castings (P)
Ltd.**

....

Appellant (s)

Versus

P.S.P.C.L.

...

Respondent(s)

Counsel for the Appellant(s) : Mr. Saurabh Dhawan

**Counsel for the Respondent(s) : Mr. Sakesh Kumar for PSERC
Mr. Anand K. Ganesan for R-1.**

ORDER

Learned advocate for the parties are present. Respondent no.1 has also filed counter-affidavit. Learned counsel appearing for respondent no.2 submits that he will also file written note of submissions in the course of hearing of the appeal. Appellant is at liberty to file rejoinder, if any, on or before the next date of hearing which we are fixing on **9th February, 2012.**

**(V.J. Talwar)
Technical Member**

rkt/ss

**(P.S. Datta)
Judicial Member**